

## Notifications and Orders

**(96) Rates for allotment of land for Non-commercial Institutions** - No. 31/(/109-UTFI(4)/7675. The Administrator, Union Territory, Chandigarh hereby directs that the rates fixed for allotment of land for non commercial institutions of a non-profit nature such as religious or charitable institutions, private non-profit institutions of social relevance and of benefit to Union Territory, Chandigarh, vide Chandigarh Administration, Finance Department's Notification bearing No. 31/1/100-UTFI(4) 2002/6913, dated 1st August, 2002 shall remain applicable In the case of allotment of land for the aforesaid institutions on lease hold basis.

This is in continuation of Chandigarh Administration, Finance Department's Notification bearing No. 31/1/100/UTFI(4)/6979, dated 28th October,2003 fixing the land rate for allotment of land on free hold basis.

*[See Chd. Admn. Gaz, (Extra) dated 2.12.2003 Page 2717]*